

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2985

ANSWERED ON:29.08.2012

EXTENSION OF RTE ACT

Agarwal Shri Jai Prakash;Kodikunnil Shri Suresh;Singh Baba Shri K.C.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether a proposal has been received for bringing pre-school learning under the preview of the Right of Children to Free and Compulsory Education (RTE) Act, 2009;
- (b) if so, the reaction of the Government thereto;
- (c) whether the Government proposes to extend the RTE Act to the secondary level;
- (d) if so, the details thereof along with the extent of funds required for the purpose;
- (e) whether the Government is also considering to include private educational institutions under the Act;
- (f) if so, the details thereof;
- (g) the increase in enrolment noticed after implementation of the Act, State/ Union Territory-wise; and
- (h) the number of primary and middle level schools, teachers and employees required for smooth implementation of the Act, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

- (a) to (d): A Committee of the Central Advisory Board of Education (CABE) has been constituted under the chairpersonship of Minister of State for Human Resource Development to prepare a draft Legislation for bringing pre-school and secondary education under the Right of Children to Free and Compulsory Education (RTE) Act and to prepare detailed financial estimates for such inclusion.
- (e) & (f): Private Schools imparting elementary education are included under the RTE Act.
- (g): The National University of Educational Planning Administration (NUEPA) collects annual data on different parameters of Elementary Education through District Information System for Education (DISE). As per DISE 2010-11 and 2011-12 the enrolment at schools is enclosed at Annexure -1
- (h): Section 6 of the RTE Act provides that the appropriate Government and local authority shall establish within such area or limits of neighbourhood as may be prescribed, a school, where it is not so established, within a period of three years. Schools whether primary or upper primary would be set up by the appropriate Government as per their requirement and geographical conditions. The number of teachers required is given at Annexure-2